

Procurement Construction (EPC) and Build Operate and Transfer (BOT) modes road safety audits are mandatory which can recommend FOBs/ PUPs depending on the requirements. During the last two years and the current year 59 FOBs/PUPs have been completed. Further 25 FOBs/PUPs are in progress and 236 FOBs/PUPs are in proposal/DPR stage.

#### **Proposals for NHs in Puducherry**

95. SHRI N. GOKULAKRISHNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of pending proposals which were received from Puducherry Government for taking them up as National Highways (NHs);

(b) whether it is a fact that not even a single NH either 2 lane or 4 lane or 6/8 lane has been constructed during the last two years; and

(c) if so, the reasons for not taking up any project in Puducherry?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Declaration of State roads as National Highways (NHs) is a continuous process and expansion of NH network is taken up from time to time depending upon requirement of connectivity, *inter-se*-priority and availability of funds. Government of Puducherry had forwarded eight number of proposals for declaration of State roads as new NHs in recent years. The Ministry has included the State road connecting Chennai-Puducherry out of these proposals under proposed “Bharatmala Pariyojna” meant for providing road connectivity to coastal/border areas, backward areas, religious places, tourist places, construction/rehabilitation/widening of about 1,500 major bridges and 208 Railway Over Bridges (ROBs)/Railway Under Bridges (RUBs) on NHs and improvement of newly declared NHs providing connectivity to District Head Quarters.

(b) and (c) The existing NH in the Union Territory (UT) of Puducherry is of 2 lane standards. Improvement works amounting to ₹ 64.74 crore have been sanctioned during 2014-15 and 2015-16. The proposed project of 4-laning of 194 km. of Viluppuram–Puducherry–Nagapattinam Section of NH 45A is included under NHDP Phase-IV, in which a section of NH about 52 km. falls within the UT of Puducherry.

#### **Setting up of logistics parks**

96. SHRI SANJAY RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is planning to reduce transportation cost and minimize pollution by setting up 15 logistics parks in cities with high freight movement; and

(b) if so, the details thereof and the cities likely to get logistics parks, particularly in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Development of multimodal logistics park to improve the logistics efficiency in the country is at a conceptual stage in the Ministry of Road Transport and Highways. A concept note on the subject is available on the web site of the Ministry of Road Transport and Highways at <http://www.morth.nic.in/showfile.asp?lid=2186>.

#### **Ban on old vehicles by NGT**

97. SHRI PARIMAL NATHWANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to formulate any action plan for complying with the orders of National Green Tribunal (NGT) to put a ban on all vehicles, which are more than fifteen years old from plying on roads in the whole country including Jharkhand and Gujarat;

(b) if so, the details thereof;

(c) whether such plan is likely to be implemented in metros and other cities of the country; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) No Sir, no such proposal is under consideration of the Ministry at present. However, to tackle the problem of vehicular pollution Ministry has taken following steps:

(I) Introduction of alternate fuels:-

(a) Flex Fuel Ethanol notified *vide* G.S.R. 412 (E) dated 19.05.2015 and GSR 176 (E) dated 16.02.2016 permitting usage of flex fuel *i.e.* E85, ED95 and E 100 ethanol based fuels.

(b) Bio Diesel notified *vide* G.S.R. 412 (E) dated 11.04.2016.

(c) Bio-CNG notified *vide* G.S.R. 498 (E) dated 16.06.2015.

(d) Retrofitment of Hybrid Electric Vehicles notified *vide* GSR 629 (E) dated 24.06.2016.

(II) BS-VI fuel emission norms are notified *vide* G.S.R. 187 (E) dated 19.02.2016.